

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 32 of 2011 &
I.A. No. 49, 90 of 2011**

Dated: 13th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta Judicial Member**

Tata Power Company Limited Appellant (s)

Versus

M.E.R.C & Ors. Respondent (s)

Counsel for the Appellant (s): Mr. Jaideep Gupta, Sr. Adv.
Ms. Nandini Gore, Ms. Aditi Bhatt
Ms. Mandakini Ghosh, Mr. Sankar

Counsel for the Respondent(s): Mr. Hasan Murtaza ,
Mr. Gopal Jain for R-7
Mr. Buddy A. Ranganadhan
for R-1 (MERC), Mr. M.Y. Deshmukh
for R-2 & 6, Mr. Ashish Alaspurkas
Mr. B.H. Gujratthi
MSLDC, Mr. Yatin

ORDER

Heard the learned counsel for the respondents. They are directed to file their respective written submissions on or before 20th December, 2011.

Post the matter on **2nd January, 2012**, for reporting compliance.

**(P.S.Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**